NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. IA 247/2022 in C.P. (IB)/934(MB)2020

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **CoC of Prince Mfg Industries Private Limited V/s Vimal Mafatlal Patel**
IN THE MATTER OF
Mr. Amit Sangal Proprietor of M/s Nitin Plastic
V/s
Prince MFG Industries Private Limited

APPEARANCE :

FOR THE RESOLUTION PROFESSIONAL : Adv. Kairav Trivedi

Section: Application under any other provisions-IBC U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **14.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

23.09.2022
ANKIT